

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE AT CHENNAI**

Original Application No.38 of 2020 (SZ)

Tribunal on its own motion Suo Motu
Based on the news item in the New Indian
Express, Chennai Edition dated: 13.12.2020,
"Devikulam: Once a heaven, now on death row"

Versus

1. The District Collector,
Chennai district and Others.

...Respondents

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Advocate for the Respondent: TNPCB

Tr. S. Sai Sathya Jith,

Advocate, Chennai

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Vs

1. The District Collector,
Chennai District.
2. The Chairman,
Tamil Nadu Pollution Control Board,
Anna Salai, Guindy,
Chennai-600 032.
3. The Commissioner,
Greater Chennai Corporation,
Rippon Building,
Chennai-600 003
4. The Superintending Engineer,
Water Resource Organisation,
Public Works Department,
Chennai-600 005.
5. The General Manager,
Southern Railways,
NGO Annexe
George Town,
Chennai-600 003. ...Respondent(s)

**COMPLIANCE REPORT FILED ON BEHALF OF THE
TAMIL NADU POLLUTION CONTROL BOARD**

I, R.Rajamanickam, S/o. P.M.Ramasamy, Hindu, aged about 57
years, having my office at No. 76, Mount Salai, Guindy, Chennai -
600032, do hereby solemnly affirm and sincerely state as follows:-


20/12/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

1. I am the Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am filing this compliance report on behalf of the Respondent Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case as per records.

2. It is respectfully submitted that the Hon'ble National Green Tribunal (Southern Zone) in its order dated 25.03.2021 has disposed the said O.A No. 38 of 2020 (Sz) and has passed the following order inter alia that:

“Para 22: The Tamil Nadu Pollution Control Board is also directed to monitor this area periodically and take appropriate action against those persons who are responsible for dumping the waste in accordance with law.

The Tamil Nadu Pollution Control Board is also directed to inspect the area in question and submit a report to this Tribunal within a period of 4 (Four) months as to whether the garbage dumped in that area has been removed and if the persons / departments responsible for the same is traced out, submit an action taken report against such persons for violating the Solid Waste Management Rules, 2016.

3. It is respectfully submitted that, based on the Hon'ble NGT order, the said location was inspected by TNPCB officials on 25.10.2021, it was noticed during inspection that the construction demolition waste were dumped and solid waste was found here and there (not significant quantity) on the bank slope of the lake on the Ennore high road side.


20/12/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

4. It is respectfully submitted that it was informed in the Hon'ble NGT that the estimation has been prepared by the Southern Railways to solve the environmental issue in Devikulam lake, which include construction of fencing along the Ennore High Road to prevent dumping of garbage on the bank slope of the lake.

5. Hence, the Southern Railway has been addressed vide DEE, TNPCB, Ambattur office letter dated 09.11.2021 to remove the garbage on the bank slope of the lake and to expedite the fencing work on the Ennore High road side so as to prevent dumping of garbage.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.


20/12/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R.Rajamanickam, S/o. P.M.Ramasamy, working as Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai, do hereby verify that the contents of above report are true to the best of my knowledge through records.


20/12/2024
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

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COMPLIANCE REPORT FILED ON BEHALF
OF THE RESPONDENT – TAMIL NADU
POLLUTION CONTROL BOARD

Advocate for Respondent: TNPCB
Thiru:S.Sai Sathya Jith
Advocate, Chennai

Date: 20.12.2021

Next date of hearing: 21.12.2021